

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE NATIONAL LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 11TH APRIL, 2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
3rd FLOOR (VACANT COURT)
SHRI M.D.SHARMA(Retd.) DISTT. & SESSSIONS JUDGE
MR. ANAND SHARMA, ADVOCATE
MS. REETA GOSWAMI, ADVOCATE

* FOR SETTLEMENT *

501	FAO/4057/2013 [Civil]	BRIJESHWAR KUMAR ALIAS BRIJESH	RAMESH CHAND SHARMA JAGDISH CHAND THAKUR
		Versus	
		CHANDERMUKHI	AJAY SHARMA
502	FAO/4082/2013 [Civil]	ANU KUMARI	SUNEET GOEL
		Versus	
	[Listed 2 time(s)]	NARESH KUMAR	KULDEEP SHARMA
503	FAO/4097/2013 [Civil]	SUMAN KUMAR SHARMA	M.S.THAKUR JEEVESH SHARMA
		Versus	
		NEELAM KUMARI SHARMA	B.R SHARMA
504	FAO/4224/2013 [Civil]	JAGTAR SINGH	JAGDISH THAKUR
		Versus	
		ANITA DEVI	NEMO
505	FAO/61/2014 [Civil]	ASHWANI DOGRA	TARA SINGH CHAUHAN SATYAN VAIDYA AJAY KOCHHAR
		Versus	
		RAJNI DOGRA	ASHWANI KUMAR SHARMA-2
506	FAO/91/2014 [Civil]	KISHNI DEVI	AMIT SINGH CHANDEL
		Versus	
		HEM RAJ	NEMO
			RAJINDER DOGRA
			RAJESH VERMA
507	FAO/137/2014 [Civil]	RAVINA	ANUP KUMAR RATTAN RAJINDER SINGH DOGRA
		Versus	
		BHUPINDER SINGH	NEMO
			VIJAY SHARMA
			O.P NEGI
508	FAO/185/2014 [Civil]	NIRDOSH KUMAR	AJAY SHARMA
		Versus	
		SAKEENA DEVI	NEMO
			MOHAN SINGH
509	FAO/189/2014 [Civil]	PINGLA DEVI	VISHAL PANWAR L N SHARMA
		Versus	
		SURAJMANI	NEMO
			AMAN SOOD
	with CMP/8190/2014 CO/17/2014		
510	FAO/304/2014 [Civil]	DESH RAJ GUPTA	DEEPAK GUPTA
		Versus	
		URMILA GUPTA	NEMO
			PARMOD SINGH THAKUR
			NIPUN THAKUR
			SUBHASH SHARMA
511	FAO/411/2014 [Civil]	VIJAY KUMAR	NEMO
		Versus	
		SAROJ KUMARI	ARVIND SHARMA
512	CRMPM/1219/2014 [Criminal]	SHANKAR DASS SHARMA	BHAGWATI CHANDER VERMA
		Versus	
	In CR.AL/20384/2014	PYARE LAL	ANUP CHITKARA, DEVYA SOOD, NEH NEMO

Causelists generated on 10/04/2015 09:46:28

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Addl. Registrar (J)
10/04/2015